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Defective Case Register from 2026-11-10 to 2026-11-10

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/53885/2026	DILLIP KUMAR PATTANAYAK	2026-11-10	Page no.25 not in the petition copy.
2	D-WP(C)/53799/2026	JAYASHREE BISWAL	2026-11-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
3	D-ABLAPL/34573/2026	RAJESH PRASAD BHAGAT	2026-11-10	1. Unredacted copy of the F.I.R not file in seal cover.
4	D-BLAPL/34564/2026	JYOTIRMAYA SAHOO	2026-11-10	1. The word similar may be removed from Reference Certificate.
5	D-ABLAPL/34521/2026	ASHOK KUMAR SAHOO	2026-11-10	1. Unredacted copy not file in seal cover
6	D-ABLAPL/34627/2026	SANTOSH KUMAR MAHANTY	2026-11-10	1. M. No. of the Victim be redacted in F.I.R copy. 2. Unredacted copy be filed in seal cover
7	D-ABLAPL/34636/2026	BASUDEV MISHRA	2026-11-10	1. Synopsis and Date chart separately be paginated.2. Reference certificate not properly furnished.
8	D-WP(C)/53870/2026	PRAVAT KUMAR MUDULI	2026-11-10	i) Annexure-11 not marked in page no.85.ii) Page no. 86 is missing.iii) Annexure-12 and 13 not marked in page 88 and 92.
9	D-BLAPL/34555/2026	DIBYA PRAKASH MISHRA	2026-11-10	Disposed date of earlier BLAPL application not mentioned in the reference certificate.
10	D-WP(C)/52952/2026	PRAVAT KUMAR MUDULI	2026-11-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
11	D-RSA/53745/2026	ARIJEET MISHRA	2026-11-10	1.Court Fee Rs.2895/- payble .Not paid 2.Put up for further SR after Payment of court fee.
12	D-ABLAPL/34425/2026	SK. ZAFARULLA	2026-11-10	1. In Affidavit, the petitioner father name wrongly mentioned as husband name. 2. The name of the Victims be redacted in F.I.R. copy. 3. Unredacted copy be filed in seal cover.
13	D-ABLAPL/34460/2026	MAHES DAS	2026-11-10	1. In Affidavit, the deponent wrongly mentioned as Petitioner no. 3 whereas her S.L. no. is 4 in cause title
14	D-WP(C)/53893/2026	SAMIR KUMAR MISHRA	2026-11-10	1. In Index, at Annexure-5, order date wrongly furnished and also in the Averments at paragraph-8 of the W.P
15	D-WP(C)/53891/2026	SAMIR KUMAR MISHRA (SR. ADV.)	2026-11-10	1. In Index, at Annexure-5, order date wrongly furnished and also in the Averments at paragraph-8 of the W.P
16	D-WP(C)/53894/2026	SAMIR KUMAR MISHRA	2026-11-10	1. In Index, at Annexure-5, order date wrongly furnished and also in the Averments at paragraph-8 of the W.P
17	D-BLAPL/34576/2026	JNYANANANDA PANDA	2026-11-10	1. Reference certificate is not correctly furnished.

18	D-CRLMP/34476/2026	DIPTI DHALL	2026-11-10	1. Welfare fee of Rs.50/- not paid in V.nama
19	D-CRLMC/34547/2026	DEVASHIS PANDA	2026-11-10	1. Paragraph no. not correctly furnished in both declaration.
20	D-CRLMC/34608/2026	SOUMI DAS	2026-11-10	1. C.Copy of impugned order dated 16.03.2026 vide Annexure-2 to be filed
21	D-CRLMC/34613/2026	SOUMYA JYOTI BISWAL	2026-11-10	.Receipt Showing Serv.copy To E.D. not Filed.
22	D-BLAPL/34551/2026	BIJAY KUMAR BEHERA	2026-11-10	Name,address,mobile No. of the victim/informant be redacted from annx-1. 2)Unredacted copy of Annx-1 be filed in sealed cover. 3) C.fees Rs.50/- is deficient in v.nama
23	D-CRLMC/34542/2026	AMITAV TRIPATHY	2026-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent in both affidavit does not tally with cause title.
24	D-CRLMC/34502/2026	BISWARANJAN DALAI	2026-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration of I.A.2.No. of F.I.R. under Annexure-1 does not tally with Synopsis.
25	D-CRLMC/33558/2026	AJAYA KUMAR JENA	2026-11-10	1. Date of order not correctly furnished in entire petition.
26	D-CMP/53180/2026	SOUBHAGYA SWAIN	2026-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED District of petitioner and op not mentioned in cause title.
27	D-WA/50925/2026	SANJIB MOHANTY	2026-11-10	Put up for SR after properly page marked as per Index. (page no. 1 to 44 repeated.)
28	D-BLAPL/34048/2026	KASHINATH PATTANAIK	2026-11-10	17-REFERENCE CERTIFICATE NOT FURNISHED. 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Place of occurrence mentioned at 5 (b) of Annexure 1 is required to be redacted. 2. Name of the Informant / Victim has not been redacted From Para-2 of the Bail Application. 3. The sequence of the present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court
29	D-ABLAPL/34585/2026	DIBYA PRAKASH MISHRA	2026-11-10	1. Reference certificate not properly furnished.
30	D-CONTC/53839/2026	ADV	2026-11-10	Code Wrongly indicated
31	D-ABLAPL/34470/2026	SATYA RANJAN MULIA	2026-11-10	Earlier Bail Application D-ABLAPL 34165/2026 is not mentioned.
32	D-ABLAPL/34488/2026	PRATYUSHA NAIDU	2026-11-10	i)Paragraph nos.not correctly furnished in Declaration.

33	D-ABLAPL/34604/2026	SATYABRATA DASH	2026-11-10	1. Petitioner father name wrongly mentioned in Affidavit.
34	D-BLAPL/34539/2026	AMITAV TRIPATHY	2026-11-10	i)Criminal antecedent of the Petitioners not furnished.
35	D-ABLAPL/34443/2026	SOUBHAGYA KUMAR MISHRA	2026-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i)Serial no.7 in Index is not properly page marked.ii) Date of PS case in Synopsis and FIR does tally with Petition. iii)Reference Certificate not correctly furnished.
36	D-ABLAPL/34490/2026	PABITRA KUMAR NAYAK	2026-11-10	i)Criminal antecedent of the Petitioner not mentioned.
37	D-WP(C)/53831/2026	GOUTAM KUMAR ROUTRAY	2026-11-10	1. Nomenclature not correctly furnished in V.nama. 10.I.Subject Code Not Furnished .
38	D-BLAPL/33283/2026	AMLAN SHAKTI PAUL	2026-11-10	1.The Rejection order may be kept in sealed cover as the name of the Victim and her college name are mentioned in it
39	D-WP(C)/53693/2026	SONITA BISWAL	2026-11-10	1. Complete address of the Opp. party no 4 not furnished.
40	D-WP(C)/53856/2026	NIRANJAN NAYAK	2026-11-10	1. Page no.46 not filed.
41	D-BLAPL/32036/2026	JAYAKRISHNA MOHAPATRA	2026-11-10	In reference certificate instead mentioning BLAPL , ABLAPL has been mentioned.
42	D-BLAPL/34579/2026	AMITABH MISHRA	2026-11-10	Page No.14 15 and 16 not legible.
43	D-CONTC/53688/2026	ADV.	2026-11-10	1.Names of Contemnors not furnished.
44	D-WP(C)/53707/2026	NRUSINGH CHARAN ROUT	2026-11-10	1. Sl. no.3 not correctly furnished in Affidavit of the I.A. petition
45	D-CRLMC/33907/2026	SOUMI DAS	2026-11-10	1. Defect Regarding Nomenclature
46	D-CONTC/53792/2026	ADV.	2026-11-10	Page No.8 (A) not furnished in the Index.
47	D-WA/53556/2026	SIDHARTH SHANKAR PADHY	2026-11-10	1.C.copy of impugned order not filed. i) District of A and R-2 not furnished in cause title. ii) Being aggrieved para not furnished in appeal memo. iii) Put up for SR after removal of defects.
48	D-WP(C)/53773/2026	DURGA PRASAD SWAIN	2026-11-10	In index Anx-3 not page marked.
49	D-CRLMC/34087/2026	ACHYUTANANDA PATTANAIK	2026-11-10	1. Subject code not correctly furnished in Assessment Slip and Index.
50	D-WA/53540/2026	SIDHARTH SHANKAR PADHY	2026-11-10	1. C. copy of impugned order not filed. i) District of A and R-2 not furnished in cause title. ii)wp (c) no and date of order not furnished in being aggrieved para. iii) wp (c) no wrongly mentioned in reference certificate. Put up for SR after removal of defects
51	D-WP(C)/53767/2026	SANGRAM JENA	2026-11-10	Anx-2 not reflected in book mark.
52	D-CONTC/53757/2026	ADV.	2026-11-10	i) Synopsis and Date chart not furnished.ii) Cause title not in order in the petition. Put

				up for S.R after removal of defect.
53	D-WP(C)/53905/2026	AJAYA KUMAR TRIPATHY	2026-11-10	Date chart not correctly page marked
54	D-CMP/52667/2026	BIJAYA KUMAR ROUTRAY	2026-11-10	Para no not correctly furnished in declaration in CMP.
55	D-BLAPL/34546/2026	SUSHANTA KUMAR SAMANTARAY	2026-11-10	i)Annexures 1 and 2 not mentioned in page 12 and 16.ii)Earlier Application of the Petitioner not mentioned.
56	D-WP(C)/53755/2026	ARIJEET MISHRA	2026-11-10	i) Sign. of the deponent in Affidavit and vakalatnama not tally with C.T.
57	D-CRP/51929/2026	LALITENDU MISHRA	2026-11-10	1. Court Fee Rs.45/- Payable,Paid Rs.06/- only.D.C.Fee of Rs.39/- to be Paid 2. Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
58	D-WP(C)/53862/2026	KUNAL KUMAR SWAIN	2026-11-10	1. Annexure-2 and 3 mentioned in Index not properly furnished in averment. 6.V.Receipt Showing Serv.copy To cg not Filed.
59	D-CONTC/53766/2026	ADV.	2026-11-10	1.index not page marked
60	D-WP(C)/53723/2026	DILIP KUMAR SAHU	2026-11-10	10.II.Subject Code incorrectly Mentioned
61	D-CONTC/53786/2026	ADV.	2026-11-10	1.father name of Petitioner no.15 not furnished.
62	D-CRLLP/34440/2026	AUROVINDA MOHANTY,A.S.C.	2026-11-10	Para no. wrongly mentioned in grounds.
63	D-WP(C)/53645/2026	RAMSHISH ACHARYA	2026-11-10	NAME OF OPPOSITE PARTY NO.2 MENTIONED INCOMPLETELY IN THE CAUSE TITLE.
64	D-WP(C)/53629/2026	NARESH CHANDRA JENA	2026-11-10	6.V.Receipt Showing Serv.copy To cg not Filed.
65	D-WP(C)/53735/2026	SANJAY KUMAR PATRA	2026-11-10	10.II.Subject Code incorrectly Mentioned
66	D-WP(C)/53660/2026	MANOJ KUMAR NAYAK	2026-11-10	1-COURT FEE IS DEFICIENT. 1.Court Fees of Rs.6/- not paid. 2.All Annexures mentioned in Index not properly furnished in averment. 3.Page No.20 not legible.
67	D-WP(C)/53679/2026	SARAT CHANDRA MEKAP	2026-11-10	1. H.C B.A M.W S Rs 50/- to be paid in V.Nama 2. Adhesive stamp Rs 30/- not paid in Affidavit 10.I.Subject Code Not Furnished .
68	D-ABLAPL/34459/2026	SATYANARAYAN MISHRA	2026-11-10	Disposed date of earlier BLAPL application not mentioned in the reference certificate. 2) One BLAPL application wrongly mentioned in the reference certificate..3) Name of the petitioner in the C.T does not tally with other part of the petition and v.nama
69	D-ABLAPL/31587/2026	CHIRANJIB ROUT	2026-11-10	1. The name of the Victim/Informant may be redacted from Synopsis and petition at Para 3. 2. The Cause Title has been submitted twice.
70	D-WP(C)/53698/2026	NRUSINGH CHARAN ROUT	2026-11-10	10.II.Subject Code incorrectly Mentioned

71	D-ABLAPL/34515/2026	SATYA NARAYAN MISHRA 4	2026-11-10	Earlier filed ABLAPL Application mentioned in the reference certificate is incorrect as per F.I.R details shown by office. 2)Serial No. of the petitioner in the previous ABLAPL applications not mentioned in the reference certificate
72	D-ABLAPL/34329/2026	ALOK KUMAR MOHAPATRA	2026-11-10	Name and Details of Victim/Informant mentioned in annexure 2 need not be disclosed and kept in closed cover.
73	D-WP(C)/53116/2026	BISHNU PRASAD SARANGI	2026-11-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 10.II.Subject Code incorrectly Mentioned
74	D-CMAPL/49449/2026	BRUNDABAN ROUT	2026-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
75	D-ABLAPL/34512/2026	SATYA NARAYAN MISHRA 4	2026-11-10	Annx-1 is not legible
76	D-CMP/52703/2026	SOURAV SUMAN BHUYAN	2026-11-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. O.Ps No-3 and 4 not yet substituted in the L.A.Court.
77	D-CMP/51456/2026	DEEPAK RANJAN SUNDARAY	2026-11-10	As per cause title of cs all parties not made parties in present case , proper prayer not furnished in prayer , further SR
78	D-CMP/52107/2026	SUSANTA KUMAR MOHAPATRA	2026-11-10	1.Parties in C.S.662/11 Such as 1 1(a) and 2 not arrayed as party in CMP.2.name of Opp.1 in CMP not tally with her name in C.S.662/11.
79	D-CRLMA/32629/2026	ASHUTOSH MOHANTA	2026-11-10	Age and address of petitioner no 4 to be furnished.
80	D-CMP/53692/2026	SURESH CHANDRA MOHANTY	2026-11-10	1.synopsis and date chart not alphabetically paginated.2.C.copy of Annx.3 be filed.
81	D-CONTC/53874/2026	HRUDANANDA MOHAPATRA	2026-11-10	S.L No.4 not correctly furnished in the affidavit.
82	D-CRLA/34126/2026	SARAT KUMAR JENA	2026-11-10	Put Up SR after redacting the name of informant/ Victim /Relatives redacting the Annex-1 2and 4
83	D-CRLA/25978/2026	KHAGESWAR BEHERA	2026-11-10	1 Good ground certificate not furnished.2 Name of Victim /Informant/ relatives /Address and school to be redacted from Annex-1 be kept in sealed cover
84	D-BLAPL/34507/2026	BANA MOHANTY	2026-11-10	Earlier filed BLAPL Applications not mentioned in the reference certificate
85	D-BLAPL/34504/2026	KAISARUN NISHA	2026-11-10	Page 9 and 10 are not legible
86	D-BLAPL/34494/2026	BHABANI SHANKAR DASPARIDA	2026-11-10	Name,address,mobile No. of the victim/informant be redacted from annx-1 .Unredacted copy of Annx-1 be filed in sealed cover

87	D-WP(C)/53851/2026	PRASANTA KUMAR SATAPATHY	2026-11-10	Court fees of Rs.6/- not paid.
88	D-WP(C)/53682/2026	INDRAMANI SAHOO	2026-11-10	1.Page No.9-11 not legible. 2.Paragraphs not properly mentioned in both the declaration. 3.Sl.No. not properly mentioned in affidavit of I.A. .
89	D-MACA/53587/2026	RAMANI RANJAN MOHANTY	2026-11-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1.Court Fee Rs. 6848/ payble , paid 10/ , rest amount to be paid
90	D-MACA/53484/2026	ADAM ALI KHAN	2026-11-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
91	D-MACA/52586/2026	BISHNU BRATA SINGH	2026-11-10	1.Court fee of Rs.2/- not paid on V.nama.2.Court fee payble wrongly mentioned in I.A.prayer.
92	D-MATA/53565/2026	DEEPALI MAHAPATRA	2026-11-10	1. Period of Delay 18 days
93	D-MATA/53818/2026	AMIT KUMAR NATH	2026-11-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. date of judgement not furnished at being aggrieved
94	D-WP(C)/53727/2026	SANJAY KUMAR PATRA	2026-11-10	1.Provision of Law and facts of the matter appears wrong in In The matter Of of Cause title
95	D-BLAPL/34386/2026	CHIRANJIB ROUT	2026-11-10	1. Criminal antecedent is to be furnished in Reference certificate.
96	D-MACA/53730/2026	ADAM ALI KHAN	2026-11-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 229 days
97	D-MACA/53733/2026	ADAM ALI KHAN	2026-11-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
98	D-BLAPL/34380/2026	AMLAN SHAKTI PAUL	2026-11-10	1. The word similar may be removed from Reference certificate.
99	D-MACA/53728/2026	ADAM ALI KHAN	2026-11-10	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
100	D-CMP/53663/2026	KODANDA KUMAR BHUYAN	2026-11-10	1.The Word Versus not mentioned in Cause Title.
101	D-CMP/53748/2026	NARAYAN PRASAD PARIJA	2026-11-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.the description below the name of opp.20 SL.No.9 to 12 appears wrong.2.description below the name of opp.22 Sl.no.1 and 2 appears wrong.
102	D-BLAPL/34221/2026	BIJAY KUMAR BEHERA	2026-11-10	1. Reference certificate is not correctly furnished. 2. The Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order.

103	D-WP(C)/53836/2026	JAYASHREE BISWAL	2026-11-10	Synopsis and date chart not correctly page marked.
104	D-WP(C)/53774/2026	ALOK KUMAR PANDA	2026-11-10	In book mark Synopsis and date chart not reflected.
105	D-BLAPL/34384/2026	TARA PRASAD MOHAPATRA	2026-11-10	1. The name of the P.R.Station mentioned in the Cause Title does not tally with that of petition at Para 2 and Date chart. 2.Surname of the father of the petitioner is not correctly furnished in Cause Title.
106	D-BLAPL/34235/2026	MOHAMMED RIAZ	2026-11-10	1. Reference certificate is not correctly furnished
107	D-WP(C)/53734/2026	PRAFULLA KUMAR MAHAPATRA	2026-11-10	In affidavit statement of fact wrongly mentioned.
108	D-CRLMC/34503/2026	DEVASHIS PANDA	2026-11-10	.Receipt Showing Serv.copy To E.D. not Filed.
109	D-BLAPL/34390/2026	RAJKISHORE SWAIN	2026-11-10	1.In the Cause Title C.T.(Sessions) has not been mentioned. 2. A.fee is deficient on Rejection order.
110	D-CRLMC/34510/2026	ARIJEET MISHRA	2026-11-10	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
111	D-WP(C)/53778/2026	AVIJIT PATNAIK	2026-11-10	1. Paragraph no. not mention in declaration of the Affidavit. 2. Nomenclature not mention in V.nama.
112	D-CRLMC/34520/2026	ARIJEET MISHRA	2026-11-10	1. Copy of Annexure-1 disclosing the name of Informant/Victim be kept in cover.
113	D-WP(C)/53732/2026	KRISHNA CHANDRA SAHU	2026-11-10	10.I.Subject Code Not Furnished .
114	D-CRLMC/32971/2026	RANJAN KUMAR NAYAK	2026-11-10	1. Copy of Charge sheet to be filed.
115	D-ABLAPL/33913/2026	ROHIT RANJAN RAY	2026-11-10	1. Name of the Informant be redacted in F.I.R. copy.
116	D-CRLMC/34611/2026	DEBASNAN DAS	2026-11-10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
117	D-BLAPL/34578/2026	SACHIDANANDA PADHEE	2026-11-10	1. Reference certificate is not correctly furnished.
118	D-CRLLP/34492/2026	SANGRAM DAS,S.C.VIGILANCE	2026-11-10	i) Anx. not mentioned in body of appeal memo/prayer. ii) Day of delay left blank in para no. 2 in I.A.
119	D-BLAPL/34513/2026	PARTHA SARATHI DAS	2026-11-10	1. BLAPL No. wrongly reflected as in the year 2024 2. The year of S.T. case no. mismatch in Synopsis and cause title.
120	D-WP(C)/53800/2026	LAXMI NARAYAN PATEL	2026-11-10	Name of the opp. party not correctly furnished in Index and page no.6.
121	D-ABLAPL/34560/2026	ASHOK KUMAR SARANGI	2026-11-10	1. Whether 1st or 2nd.....A.bail application not mention
122	D-WP(C)/53768/2026	ARIJEET MISHRA	2026-11-10	Page No.14 not legible.